

**DATE FIXED ON MENTION SLIPS RECEIVED THROUGH E-MAIL BEFORE
COURT NO. 1**

SL NO.	CASE NO.	DATE FIXED FOR	NAME OF ADVOCATE
1.	LPA 9/2020	11.04.2022	Mr. Deepak Kr. Bharti
2.	LPA 56/2021	11.04.2022	Mr. Rohan Kashyap
3.	WPC 3433/2020	IF DEFECT FREE FIXED FOR 18.04.2022	Mr. Ravi Narayan Mukherjee
4.	WPT 409/2022	IF DEFECT FREE FIXED FOR 12.04.2022	Ms. Amrita Sinha
5.	WPT 411/2022	IF DEFECT FREE FIXED FOR 12.04.2022	Ms. Amrita Sinha
6.	WPT 434/2022	IF DEFECT FREE FIXED FOR 12.04.2022	Ms. Amrita Sinha
7.	WPT 435/2022	IF DEFECT FREE FIXED FOR 12.04.2022	Ms. Amrita Sinha
8.	WPT 436/2022	IF DEFECT FREE FIXED FOR 12.04.2022	Ms. Amrita Sinha
9.	WPT 437/2022	IF DEFECT FREE FIXED FOR 12.04.2022	Ms. Amrita Sinha
10.	WPT 447/2022	IF DEFECT FREE FIXED FOR 12.04.2022	Ms. Amrita Sinha

11.	WPT 454/2022	IF DEFECT FREE FIXED FOR 12.04.2022	Ms. Amrita Sinha
12.	WPT 552/2022	IF DEFECT FREE FIXED FOR 12.04.2022	Ms. Amrita Sinha
13.	WPT 553/2022	IF DEFECT FREE FIXED FOR 12.04.2022	Ms. Amrita Sinha
14.	WPT 554/2022	IF DEFECT FREE FIXED FOR 12.04.2022	Ms. Amrita Sinha
15.	WPT 555/2022	IF DEFECT FREE FIXED FOR 12.04.2022	Ms. Amrita Sinha

MENTIONING REPORT COURT NO 09

Date : 06/04/2022

Sl.No.	CASE TYPE	CASE NO.	Remarks
1	Cr.M.P.	405/21	08/04/2022
2	Cr.M.P.	4044/19	List with I.A.
3	Cr.M.P.	452/19	List with I.A.
4	Cr.M.P.	2071/21	10/05/2022
5	Cr.M.P.	2254/21	13/05/2022
6	Cr.M.P.	895/22	Next week if defect free
7	Cr.M.P.	3174/21	Next week if defect free
8	Cr.M.P.	291/22	Next week if defect free
9	W.P.(Cr.)	484/21	Next week if defect free
10	W.P.(Cr.)	56/21	13/04/2022
11	W.P.(Cr.)	160/21	List with I.A.
12	W.P.(Cr.)	315/20	22/04/2022
13	Cont.(Cvl.)	96/21	08/04/2022
14	Cr.M.P.	1279/14	Rejected

LIST AND COMPUTER

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 06-04-2022 TILL 03:30 PM

SL. NO	CASE TYPE AND DETAILS		REMARKS	PENDING STATUS
1	CR.A(SJ)	212/2022	Allowed for 08-04-2022	
2	CR.A(SJ)	211/2022	Allowed for 08-04-2022	
3	CR.A(SJ)	210/2022	Allowed for 08-04-2022	
4	CR.A(SJ)	179/2022	Allowed for 08-04-2022	
5	CR.A(SJ)	180/2022	Allowed for 08-04-2022	
6	CR.A(SJ)	178/2022	Allowed for 08-04-2022	
7	CR.A(SJ)	108/2022	Allowed for 08-04-2022	
8	CR.A(SJ)	170/2022	Allowed for 08-04-2022	
9	CR.A(SJ)	171/2022	Allowed for 08-04-2022	
10	CR.A(SJ)	172/2022	Allowed for 08-04-2022	
11	CR.A(SJ)	154/2022	Allowed for 08-04-2022	
12	CR.A(SJ)	156/2022	Allowed for 08-04-2022	
13	CR.A(SJ)	173/2022	Allowed for 08-04-2022	
14	CR.A(SJ)	153/2022	Allowed for 08-04-2022	
15	CR.A(SJ)	177/2022	PENDING	Allowed for 08-04-2022
16	CR.A(SJ)	176/2022	PENDING	Allowed for 08-04-2022
17	CR.A(SJ)	174/2022	PENDING	Allowed for 08-04-2022
18	CR.A(SJ)	239/2022	Allowed for 08-04-2022	
19	CR.A(SJ)	197/2022	Allowed for 08-04-2022	
20	CR.A(SJ)	152/2022	Allowed for 08-04-2022	
21	CR.A(SJ)	130/2022	Allowed for 08-04-2022	
22	CR.A(DB)	1087/2018	PENDING	
23	CR.A(DB)	905/2018	PENDING	Please mention it before appropriate bench
24	CR.A(DB)	884/2014	PENDING	
25	FA	258/2019	Please mention it before appropriate bench	
26	WPT	1429/2021	PENDING	
27	WPT	3094/2021	PENDING	
28	WPT	14/2021	PENDING	
29	WPT	5264/2021	PENDING	
30	WPT	5289/2021	PENDING	
31	WPT	5288/2021	PENDING	
32	WPT	5265/2021	PENDING	
33	WPT	4027/2021	PENDING	
34	WPT	1407/2022	PENDING	Allowed for 13-04-2022
35	WPT	1393/2022	PENDING	Allowed for 13-04-2022
36	WPT	1380/2022	PENDING	Allowed for 13-04-2022
37	WPT	1379/2022	PENDING	Allowed for 13-04-2022
38	WPT	1378/2022	PENDING	Allowed for 13-04-2022
39	WPT	5551/2021	PENDING	Allowed for 13-04-2022
40	WPT	872/2022	PENDING	Allowed for 13-04-2022
41	CMP	750/2019	PENDING	
42	CR.M.P.	663/2022	Allowed for 22-04-2022	
43	CONT CVL	681/2021	PENDING	Allowed for 22-04-2022
44	CONT CVL	631/2021	PENDING	Allowed for 22-04-2022

45	TR. PET (CVL)	59/2021	PENDING	Allowed for 22-04-2022
46	TR. PET (CVL)	011/2022	PENDING	Allowed for 22-04-2022

MENTIONING REPORT COURT NO 13**Date : 06/04/2022**

Sl.No.	CASE TYPE	CASE NO.	Remarks
1	FILING NO	2231/22	20-04-2022
2	WPC	1398/22	20-04-2022
3	WPC	4906/21	11-04-2022
4	WPC	1046/21	21-04-2022
5	WPC	1313/22	21-04-2022
6	WPC	1449/22	25-04-2022
7	WPC	4203/21	26-04-2022
8	WPC	916/22	27-04-2022
9	WPC	686/22	28-04-2022
10	WPC	55/22	AFTER 04 WEEKS
11	WPC	29/22	AFTER 04 WEEKS
12	WPC	27/22	AFTER 04 WEEKS
13	WPC	5528/21	AFTER 05 WEEKS
14	WPS	3054/16	NOT RELATED TO THIS COURT AS PER PRESENT ROSTER HENCE NOT CONSIDERED BEING WPS
15	WPS	6955/19	
16	WPC	952/19	USUAL COURSE
17	WPS	2335/20	USUAL COURSE
18	WPC	615/21	USUAL COURSE
19	WPC	4953/19	USUAL COURSE
20	WPC	4629/18	USUAL COURSE
21	WPC	3592/21	AS PER LAST JUDICIAL ORDER
22	WPC	1247/21	NOT CONSIDERED AS STATEMENT REGARDING INFORMATION TO THE OTHER SIDE HAS NOT BEEN GIVEN
23	WPC	4710/21	
24	WPC	827/22	
25	WPC	866/22	
26	WPC	847/22	
27	WPC	794/22	
28	CMP	161/20	AFTER 04 WEEKS
29	CMP	67/22	AFTER 02 WEEKS
30	CONT. CVL	730/21	AFTER 02 WEEKS
31	CONT. CVL	328/21	AFTER 02 WEEKS
32	CONT. CVL	853/21 TO 861/21	AFTER 02 WEEKS
33	CONT. CVL	886/21	AFTER 02 WEEKS
34	BA	1973/22	22-04-2022

MENTIONING REPORT COURT NO 19

Date : 06/04/2022

Sl.No.	CASE TYPE	CASE NO.	Remarks
1	WPC	1343/2012	USUAL COURSE
2	WPC	7809/2011	USUAL COURSE
3	WPC	6650/2014	USUAL COURSE